

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-287-2020**

Dr. Beena K. Vernekar

.... Petitioner.

Versus

State of Goa & ors.

.... Respondents.

Mr. Abhijit Gosavi, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Addl.
Government Advocate for the Respondent nos. 1 to 5.**Coram : M. S. SONAK, &****SMT. M. S. JAWALKAR, JJ.****Date : : 21st October, 2020**

P.C.:

Heard Mr. Abhijit Gosavi, learned Advocate for the
Petitioner.

2. Issue notice to the respondents, returnable on 01.12.2020.

3. Mr. D. Pangam, learned Advocate General appears alongwith Ms. Ankita Kamat, learned Addl. Government Advocate for the respondent nos.1 to 5.
4. The petitioner to take steps to serve respondent no.6, if necessary, by private service.
5. If any of the respondents, wish to file reply, they may do so, by serving advance copies to the learned Counsel for the petitioner.
6. Stand over to 01.12.2020.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-